

ITEM No.

58

COURT No.

6

SECTION

XI

**SUPREME COURT OF INDIA**  
RECORD OF PROCEEDINGS

A/N

Petition(s) for Special Leave to Appeal (Civil/Off No.(s) 12208/93

CA 5568/93

(From the judgment and order dated 27.7.92 of the High Court of Central Adm  
Tribunal, Allahabad Bench in C.A.No.132/92

Union of India & Ors.

Petitioner (s)  
519055

Versus

Ashok Kumar Mishra  
(With appln. for stay)

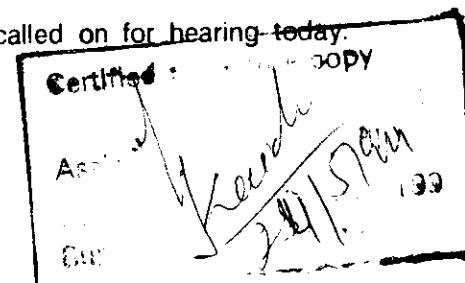
Respondent (s)

Date: 26.10.93

This/these petition (s) was/were called on for hearing today.

CORAM:

Hon'ble Mr. Justice P.B. Sawant  
Hon'ble Mr. Justice Yogeshwar Dayal  
Hon'ble Mr. Justice



For the petitioner (s)

Ms. Sushma Suri, Adv. (NP)

For the respondent (s)

Mr. D.N. Garg, Adv.

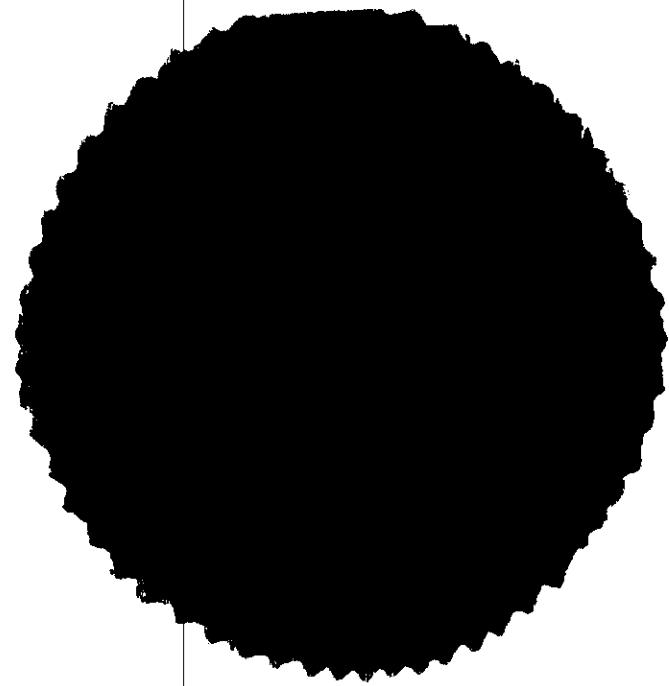
UPON hearing counsel the Court made the following  
ORDER

Special leave granted. Pending disposal of the  
appeal, there shall be interim stay of the impugned order  
of the High Court.

USHA

A. Hirwani  
(A. Hirwani)  
Court Master

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M/s  
Filing  
Date-93*



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2015/04/15

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